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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA) No.38/BB/201 8	For hearing	Sec 230- 232	M/s Vmware Software India limited	Tri Legal Advocate s		

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s : SHANKH SENGUPTA
ANURADHA AGNIHOTRI,
SAHITI GOPALAJOSYOLA,
Advocate.

ORDER

Heard Shri Shankh Sengupta, Ms.Anuradha Agnihotri and Ms.Sahiti GopalaJosyola,
learned counsel for the Petitioner and none appears for the Respondents. Order Reserved.

Member(T)

Prema Murray - Steno.

Member (J)